

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 3725
(TO BE ANSWERED ON 09.08.2017)**

UNIFIED LICENCE

3725. SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the broadcasters and cable industry have expressed their dissent upon TRAI's stand on unified licence;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the reaction of the Government thereto and the steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING {COL RAJYAVARDHAN RATHORE (Retd.)}

(a) The Telecom Regulatory Authority of India (TRAI) has intimated that it has not taken any stand or issued any recommendation regarding unified licence for broadcasters or cable industry.

(b) & (c) Do not arise in view of (a) above.
